

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Revision No.313 of 2017**

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Purushottam Kumar Ojha	****	.... Petitioner
	Versus	
The State of Jharkhand & Ors.		.... Opposite Parties

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**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner : Mr. Faisal Khan, Adv.  
For the State : APP

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

03/07.09.2021            As per the office report dated 10.11.2017, it appears that neither undelivered registered cover with A/D nor ordinary process of notice as issued upon O.P. No.3 received as yet.

In that view of the matter, issue fresh notice upon O.P. No. 3, under registered cover with A/D as well as ordinary process, for which requisites etc. must be filed within a week.

**(Rajesh Kumar, J.)**

*Shahid/*